

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 210**

**(IB)-137(ND)2018**

**IA-6152/2022 CA-1438/2020 and IA-1576/2020 &  
Cont. Petition-03/2022 Cont. Petition-06/2022 IA-1035/2022**

**IN THE MATTER OF:**

**M/s. Power2SME Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**M/s. Uttam Strips Ltd.**

... **Respondent**

**Under Section: 8 & 9 of IBC, 2016**

**Order delivered on 15.05.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**


**PRESENT:**

**For the Applicant** : Adv. Rashmi Baliyan in Cont. Petition-03/06/2022, Mr. Ankur Mittal and Ms. Yashika Sharma for SRA

**For the Respondent** : Adv. Shrey Yadav for JVVNL in IA. No. 1576/2020, Adv. Rony O John, Adv. Piyush Swami, Adv. Arshdeep Singh, Adv. Anuj Dubey in IA 1035/2022 and 6152/2022

**ORDER**

Due to paucity of time, the matter is re-notified to 25.05.2023.



**COURT OFFICER**